

CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH

Original Application No. 215/87  
N.S.Anil Kumar,  
Unskilled Labourer,  
Naval Base,  
Cochin-4. -- Applicant

## Versus

1. The Flag Officer Commanding in Chief, Headquarters, Southern Naval Command, Cochin-4.
2. The Union of India, represented by the Secretary to Government, Ministry for Defence, New Delhi. -- Respondents

M/s M.Ramachandran &  
PV Abraham - - Counsel for applicant

Shri P.V.Madhavan Nambiar,  
Sr.CGSC - - Counsel for respondents

CO RAM

Hon'ble Shri P.Srinivasan - Admve.Member  
&

Hon'ble Shri G.Sreedharan Nair- Judicial Member

ORDER

(Pronounced by Shri G.Sreedharan Nair-Judicial Member)

The applicant was engaged for work in the category of Unskilled Labourer from 30.12.81 onwards in the Naval Base. He was being engaged during different spells, the last of which was on 2.8.85. He has filed this application as he has not been engaged thereafter. He prays for a direction to the respondents to give him engagement.

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In the reply filed by the respondents it is stated that employment of labourers for immediate requirements of short duration is made from individuals sponsored by the Employment Exchange, and the applicant was being engaged on such sponsorship. It is stated that as the applicant had not been sponsored after 2nd August, 1985 he has not been employed again. It is also pointed out that thereafter the applicant had crossed the upper age limit for employment as Unskilled Labourer.

It is not disputed that the employment of the applicant during the various spells referred to in the application ~~were~~<sup>A</sup> on the basis of the sponsorship from the Employment Exchange. As such when his name was not sponsored after August, 1985 the applicant cannot insist that he is to be given continued employment. It is to be noted that the respondents have a case that after August, 1985 the applicant was not being sponsored since he crossed the upper age limit prescribed for the post.

It follows that the application is devoid of merit. It is dismissed.

*P. Srinivasan*  
(P. Srinivasan)  
Admve. Member  
05-05-1988

*G. Sreedharan Nair*  
(G. Sreedharan Nair)  
Judicial Member  
05-05-1988

Index: *Yes/No*

Sn.